

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**

**COURT III**

11. C.P.(IB)-681(MB)/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)  
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **26.09.2022**

NAME OF THE PARTIES: PIRAMAL CAPITAL & HOUSING FINANCE LIMITED

Vs.

TENACITY REAL ESTATE PRIVATE LIMITED

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

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**ORDER**

Mr. Nausher Kohli, counsel for the Petitioner, Ms. Gauri Tyagi, counsel for the  
Corporate Debtor are present through virtual hearing.

Corporate Debtor was already set ex-parte.

List this matter on **13.10.2022**.

Sd/-

ANURADHA SANJAY BHATIA  
Member (Technical)

--Rajeev--

Sd/-

H. V. SUBBA RAO  
Member (Judicial)